

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

18. IA 4475(MB)2023
IN
C.P. (IB)/1140(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: Rupa Infotech And Infrastructure Pvt Ltd
Vs
Shankheshwar Properties Pvt Ltd

Section 7, 43(1) r/w 44 (1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Ranjita Kumari, Ld. Counsel for the Resolution Professional present through virtual mode. Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Atishay Jain for the Respondent No. 1 and Adv. Esha Malik for the Respondent No. 3 and Adv. Riddhi Wagle for the Respondent No. 5 are present through virtual mode. Mr. Aditya a/w Mr. Rahul, Ld. Counsel for the Respondent No. 4 present through physical mode.
2. Ld. Counsel submits that the connected matter is listed on 10.06.2024.
3. At the request of Counsel, the present matter is listed on the same date i.e. **10.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)